## THE CUSTOMS (AMENDMENT) ACT, 1998

## No. 8 of 1999

[8th January, 1999.]

## An Act further to amend the Customs Act, 1962.

Be it enacted by Parliament in the Forty-ninth Year of the Republic of India as follows:—

1. This Act may be called the Customs (Amendment) Act,1998.

Short title.

2. In section 75A of the Customs Act, 1962,-

Amendment of section 75A of Act 52 of 1962.

(a) in sub-section (1), for the words "period of three months" at both the places where they occur, the words "period of two months" shall be substituted;

(b) in sub-section (2), for the words "three months" at both the places where they occur, the words "two months" shall be substituted.